Sr. No. 02 Supp. List-02

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App. No. 45/2020 CrlM No. 373/2020

Rakesh Kumar

...Petitioner(s) Through :- Mr. Vikash Sharma, Advocate

v/s UT of Jammu and Kashmir

...Respondent

Through :- Mr. Rajesh Thappa, Dy. A.G

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE <u>ORDER</u>

Issue notice.

Mr. Rajesh Thappa, learned Dy. A.G accepts notice on behalf of the respondent. He shall file objections by the next date.

MMU & KASHMIP

List on 14.05.2020.

(PUNEET GUPTA) JUDGE

Jammu 12.05.2020 _{Tarun}